

CO-OPERATIVE FARMING

*2726. **Shri Wodeyar** : Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 887 on the 11th April, 1956 and state :

(a) the names of States in which Co-operative farming centres is in vogue during 1955-56 ; and

(b) whether Government will offer grants to States which wish to embark on this programme now ?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) A statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix XV, annexure No. 19].

(b) Yes, Sir.

CATERING ON RAILWAYS

*2727. **Shri B. S. Murthy** : Will the Minister of Railways be pleased to refer to reply given to Starred Question No. 2326 on 18th May, 1956 and state :

(a) the number of contracts terminated as result of sub-letting in Western, Northern and Central Railways ;

(b) whether any damages have been claimed from the contractors and vice versa ; and

(c) the number of such contracts given to the sub-lettees ?

The Minister of Railways and Transport (Shri L. B. Shastri) : (a) to (c). The information is being collected and will be placed on the Table of the Lok Sabha.

केन्द्रीय पेट्रोल उपकर निधि

*२७२८. **श्री जांगडे** : क्या परिवहन मंत्री १६ सितम्बर, १९५५ के तारांकित प्रश्न संख्या १८६२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय पेट्रोल उपकर निधि द्वारा दिये गये धनुदान की सहायता से राजपुर और रायगढ़ जिलों में शिबरीनारायण-सारंगगढ़ सड़क बनवाई जा रही है ; और

(ख) यदि हां, तो इस सम्बन्ध में कितना काम हो चुका है ?

रेलवे तथा परिवहन मंत्री (श्री एल० बी० शास्त्री) : (क) तथा (ख). इस काम के ऊपर राज्य को दी गई पूंजी में से खर्चा किया जा रहा है। इस धन द्वारा किये गये काम की उन्नति के लिये राज्य सरकार पूरी जिम्मेवार है और इसकी सूचना केन्द्रीय परिवहन मंत्रालय को नहीं भेजी जाती है।

RAILWAY EMPLOYEES

*2729. **Shri Kamath** : Will the Minister of Railways be pleased to state :

(a) whether it is a fact that demonstrations took place in October 1955 on the Eastern and South-Eastern Railways, as a result of Government's refusal to grant additional holidays to the Head Office staff of the two Railways ; and

(b) if so, under what circumstances the additional holidays were granted by Government ?

The Minister of Railways and Transport (Shri L. B. Shastri) : (a) Yes, in connection with demands for a continuous spell of Puja holidays for 11 days from 21-10-1955 and for the grant of a Puja advance.

(b) The General Manager Eastern Railway had previously agreed to the grant of additional holidays and he was permitted to work to the decision taken by him and that order was made applicable to the South Eastern Railway also.

TRAINING OF OVERSEERS

*2730. **Shri Ram Saran** : Will the Minister of Labour be pleased to state :

(a) whether it is a fact that the Ministry of Labour decided more than a year ago to revive training facilities for overseers at the D.G.R.E. Centres but have not been able to start classes so far ;

(b) if so, the reasons therefor ; and